NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 37

MA 497/2018
In
CP 565/2017

CORAM:
SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)
ORDER SHEET OF THE HEARING ON **10.05.2024**

NAME OF THE PARTIES: WINNING MOVES INTERNATIONAL LTD. V/s WINNING MOVES TOYS & GAMES PVT. LTD. & ANR

Section 271e of COMPANIES ACT, 2013

ORDER

1. Mr. Dikshat Mehta, Ld. Counsel for the Petitioner present.
2. The matter was heard and it was kept for orders.
3. While dictating the judgment, it was found that the M.A. 497/2018 was not available on records neither in hard copy nor in DMS portal.
4. Ld. Counsel for the Petitioner is directed to provide the hard copy of M.A. 497/2018 with the registry before the next date of hearing.
5. List this matter for further consideration on **05.07.2024**.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

/NP/